concentration of one or the other criteria pollutants despite excessive monsoon flow in the river. However, in terms of BOD, an important water quality parameter, the water quality in the stretch of river Yamuna from Hathnikund to Palla meets the prescribed standards, while it does not meet the desired standards in the river stretch from Nizamuddin Bridge in Delhi to Agra.

## Lifting of ban on tourism in tiger reserves

498. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government has received any representation for lifting the ban on carrying out tourism activities in tiger reserves;
  - (b) if so, the details thereof and the reasons therefor; and
  - (c) whether any decision has been taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) Pursuant to the directions of the Hon'ble Supreme Court in the Special Leave to Appeal (Civil) No. 21339/2011 - Ajay Dubey Vs National Tiger Conservation Authority and Others, a set of comprehensive guidelines under section 38-O (I)(c) of the Wildlife (Protection) Act, 1972 for Project Tiger and Tourism in Tiger Reserves, has been notified by the National Tiger Conservation Authority on 15th October, 2012, considering the views of stakeholders. The said guidelines allow regulated tourism in tiger reserves.

## **National Health Mission**

†499. SHRI RAM JETHMALANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has taken a final decision to implement a scheme namely National Health Mission in the country;
  - (b) if so, the details thereof;
- (c) whether it is a fact that certain dispute has cropped up between the Planning Commission and the Ministry regarding the implementation of this scheme; and

(d) if so, the opinions of both the parties?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) No.

- (b) Does not arise.
- (c) No.

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(d) Does not arise.

## Monitoring of pollution by CPCB in Tamil Nadu

500. SHRIMATI KANIMOZHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of steps taken by the Central Pollution Control Board (CPCB) to combat pollution caused by industries at State Industries Promotion Corporation of Tamil Nadu (SIPCOT) industrial estate at Cuddalore, Tamil Nadu;
- (b) whether the CPCB is monitoring emissions from the industrial units and the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) The Central Pollution Control Board (CPCB) has developed a Comprehensive Environmental Pollution Index (CEPI) criteria and has assigned scores to 88 prominent industrial clusters in the country. A score of any cluster exceeding 70 has been considered as critically polluted. An industrial cluster at Cuddalore of State Industries Promotion Corporation of Tamil Nadu (SIPCOT) has been identified as one of the critically polluted cluster having a CEPI score of 77.45. A field survey was carried out and based on the different components of environment, including emissions, the assessment of pollution was made. A remedial action plan has been prepared and is under implementation through the concerned agencies in Tamil Nadu. After the implementation of the action plan, a reassessment of the situation would be carried out by CPCB to see the success achieved in bringing down the CEPI score.

## Conservation of tigers and other wild animals

 $\dagger 501.$  SHRI BHAGAT SINGH KOSHYARI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of tiger reserves in the country including the present tiger population in these reserves;
  - (b) the number of cases of killing/hunting of tigers and other animals in the

<sup>†</sup>Original notice of the question was received in Hindi.